

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**RAJYA SABHA**  
**UNSTARRED QUESTION No. 1224**  
**TO BE ANSWERED ON 10.03.2025**

**AATMANIRBHAR BHARAT AND IMPORTED POLYESTER**

1224. SHRI GOLLA BABURAO:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) given that polyester is often imported from countries like China, the manner in which the Ministry reconcile this policy change with Government's vision of Aatmanirbhar Bharat (self-reliant India);
- (b) the steps that are being taken to reduce dependency on imported polyester and to promote domestically produced alternatives, especially in the flag-making industry;
- (c) whether there are any plans to revisit this policy and prioritize the use of Khadi and other locally produced materials for National Symbols such as the flag; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SUSHRI SHOBHA KARANDLAJE)

(a) to (d): Polyester as raw material is used to produce synthetic or man-made fibers or yarns which are subsequently used to produce fabrics and garments. To protect the domestic industry from the substandard imports from various countries, the Department of Chemicals and Petrochemicals, Govt. of India has made following Quality control Orders mandatory under section 16 of the BIS Act:

1. Polyester Staple Fibre having IS 17263:2019 made mandatory with effect from 03.04.2023;
2. Polyester Industrial Yarn (IDY) IS 17264:2019 made mandatory with effect from 03.07.2023;
3. Polyester Continuous Filament Fully Drawn Yarn (FDY) IS 17261:2019 made mandatory with effect from 05.10.2023;
4. Polyester Partially Oriented Yarns (POY) IS 17262:2019 made mandatory with effect from 05.10.2023;
5. 100 Percent Polyester Spun Grey and White Yarn (PSY) IS 17265:2019 made mandatory with effect from 05.10.2023.

The Ministry of Home Affairs has amended the Flag Code of India, 2002 vide order No. 02/01/2020- Public (Part-III) dated 30.12.2021 whereby "The National Flag of India shall be made of hand spun and hand woven or machine made, cotton/polyester/wool/silk/Khadi bunting".

Government through Khadi and Village Industries Commission (KVIC) is taking various steps to encourage the production of Khadi National Flag by five Khadi Institutions having BIS license for manufacturing the Indian Standard-I (IS-I) National Flag in order to meet the requirements of Public/Government Departments. The names of Khadi Institutions producing IS-I National Flags are as follows:

- a) Karnataka Khadi Gramodyog Samyukta Sangh Federation, Hubli (Karnataka)
- b) Madhya Bharat Khadi Sangh, Gwalior, (Madhya Pradesh)
- c) Khadi Dyers and Printers, Borivali, (Maharashtra)
- d) Dharwad Taluka Garag Kshetriya Seva Sangh, (Karnataka)
- e) Marathwada Khadi Gramodyog Samiti, Nanded, (Maharashtra)

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